

(11)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/692/IB/2017
NAME OF THE PETITIONER(S) : T.S KUMARESH
NAME OF THE RESPONDENT(S) : BSS SOFTWARE SERVICES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	NARESH VASSUDHEV	REPRESENTATION BY WHOM COUNSEL	Narish Vassudhev
	NARESH VASSUDHEV	ADVOCATE for Petr-	Narish Vassudhev
	K. SUBBU RANGA BHARATHI	Advocate for Respondent	K. Subbu Ranga Bharathi

ORDER

Counsels for both the parties are present. Counsel for the Applicant prayed for time to make submissions. At request, time is enlarged. Put up on 09.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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